

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 79**

Dated Guwahati, 19<sup>th</sup> June, 2023

The Gauhati High Court has been pleased to direct that henceforth, no amendment of the 'cause title' and the 'pleadings of cases' filed in the Gauhati High Court will be permitted by hand. Parties seeking amendment of the 'cause title' or 'the pleadings' shall be required to file fresh/amended 'cause title' or amended 'pleadings', in the concerned section of this Registry. Pursuant to such filing, Registry will update the same in the CIS.

In case amendment in the 'cause title' is under the orders of Court, filing of the amended 'cause title' will suffice. However, parties desirous of seeking amendment in the 'cause title' will be required to do the same, by filing Interlocutory Application (IA).

This notification will come into force with immediate effect.

By Order,

19.6.2023

**REGISTRAR GENERAL**

**Memo No. HC. III-07/2015/3495-3513/G**

**Dated 19.6.2023**

**Copy to:**

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
13. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati

14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), Filing Section, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Court Master(s), Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

19.6.2023

**REGISTRAR GENERAL**